

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/504/2024, IA (IBC)/1988/2023 in Company Petition IB/104/2023
NAME OF THE COMPANY	GVK Energy Limited
NAME OF THE PETITIONER(S)	IDBI Bank Limited
NAME OF THE RESPONDENT(S)	GVK Energy Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/504/2024

Present: Ld. Counsel Mr. Krish Karla for the Applicant.

Ld. Counsel Mr. Dishit Bhattcharjee for the Respondent.

Ld. Counsel for the Respondent prays for an adjournment for filing of Counter.

Prayer is allowed. **Matter is adjourned to 10.07.2024.**

IA (IBC)/1988/2023

Present: Ld. Counsel Mr. Krish Karla for the Applicant.

Ld. Counsel Mr. Dishit Bhattcharjee for the Respondent.

Ld. Counsel for the Respondent stated that counter has been e-filed. Let copy of

the same be filed. **Matter is adjourned to 10.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)